

National Company Law Tribunal

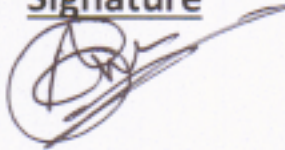
Allahabad Bench

CP NO. 2 / Ald / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: 9 of IBC Code 206 (Kanpur Plastipack Ltd)

SECTION OF THE COMPANIES ACT: U/S of the companies Act,

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankur Srivastava	Company Secretary	Applicant	
2.				

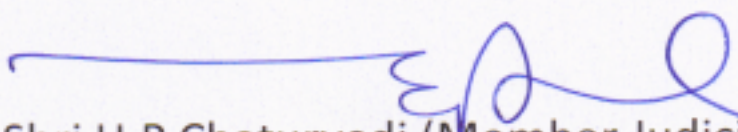
Order dated 07.03.2017

CP NO 2/Ald/2017 M/s. Kanpur Plastic Pack Pvt. Ltd.

Shri Ankur Srivastava CS represent company petition^{is} he files affidavit of proof of service. However, the report of central Government through RD/OL is still awaited. The case is adjourned for filing of report.

The matter be listed on 03.04.2017.

Dated 07.03.2017


Shri H.P Chaturvedi (Member Judicial)